

FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S B DR SOHAN SINGH EYE HOSPITAL PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	S B DR SOHAN SINGH EYE HOSPITAL PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	02 ND FEBRUARY, 2006 (02.02.2006)
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110PB2006PTC029628
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	CHOWK FARID KATRA SHER SINGH, AMRITSAR
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	02 ND APRIL, 2025
7	NEME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL:rdshivam@yahoo.co.uk MOBILE:9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8	LAST DATE FOR SUBMISSION OF CLAIMS	01 ST MAY, 2025

Notice is hereby given that the S B Dr Sohan Singh Eye Hospital Private Limited has commenced Voluntary Liquidation on 02nd April, 2025.

The stakeholders of S B Dr Sohan Singh Eye Hospital Private Limited are hereby called upon to submit a proof of their claims, on or before 02nd April, 2025., to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Rajesh Dhawan)
(Liquidator)

Date: 02/04/2025
Place: Amritsar